

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 137 of 2020**

**IN THE MATTER OF:**

**Sunil Amarlal Chawla**

**...Appellant**

**Versus**

**Union Bank of India & Anr.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Rahul Chitnis, Advocate.**

**O R D E R**

**(Virtual Mode)**

**13.07.2020** Notice sent by Speed-Post was delivered on 26.06.2020 to Respondent Nos. 1 and 2. However, nobody is present on their behalf.

Learned counsel for the Appellant is directed to pay again process fee for service of Notice on Respondents and he may also serve the Notices on Respondents through e-mail.

Let the matter be fixed on **22<sup>nd</sup> July, 2020**.

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

**[V.P. Singh]  
Member (Technical)**

R. N./nn.